

19 March 2012

# Security Council

## SC/10581



Department of Public Information • News and Media Division • New York  
**SECURITY COUNCIL 1988 COMMITTEE DELETES ONE ENTRY FROM ITS SANCTIONS LIST**

On 16 March 2011, the Security Council Committee established pursuant to resolution 1988 (2011) deleted the entry specified below from the Committee's List (the 1988 List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) therefore no longer apply to the following individuals and entities:

**TI.J.56.01. Name:** 1: NOOR 2: JALAL 3: GUL JAN 4: na

**Name (original script):** نور جلال گل جان

**Title:** Maulavi **Designation:** Deputy (Administrative) Minister of Interior Affairs under the Taliban regime **DOB:** a) 1 Jul. 1969 b) 24 Dec. 1969 **POB:** Lajen village, Shegal District, Kunar Province, Afghanistan **Good quality a.k.a.:** Nur Jalal **Low quality**

**a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number OA 041124 issued on 8 Apr. 2009 expires on 4 Apr. 2014 **National identification no.:** Afghan national identification card (tazkira) number 708877 **Address:** Hissa Awal District Number 6, Jalalabad city, Nangarhar Province, Afghanistan **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 9 Jul. 2007, 21 Sep. 2007, 29 Nov. 2011) **Other information:** Works for Kabul based NGO active in conflict prevention as at 2011. Cousin of Najibullah Haqqani (TI.H.71.01). Belongs to Shinwari tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL: <http://www.un.org/sc/committees/1988/list.shtml>.

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